

published. Apart from the provisions for subsidized foodgrains under TPDS, the Ordinance also contains provisions for nutritional support to women and children, grievance redressal mechanisms at District and State levels, women empowerment, etc.

Status of food and public distribution in Uttarakhand

1625. SHRI TARUN VIJAY: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the status of food and public distribution system in Uttarakhand, the number of vendors with locations, grains and other food stuff allotted, with special focus on the post-disaster situation; and

(b) the number of public distribution shops in border areas of Uttarakhand viz. Munshiyari, Milan, Pithoragarh, Mona, Chamoli etc. and Ladakh-Chushal etc. and their allocations of food stuff per months?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS): (a) and (b) Uttarakhand is being allotted full quantity of foodgrains (rice and wheat) for all accepted number of Antyodaya Anna Yojana (AAY) families, Below Poverty Line (BPL) families and Above Poverty Line (APL) families as per their entitlement under Targeted Public Distribution System (TPDS). During 2013-14, Uttarakhand has been allotted 42,666 tons of foodgrains for distribution @ 35 kg. per family per month for AAY/BPL/APL families in the State. In addition, 2000 tons of foodgrains have been allotted for Char Dham Yatra and 4000 tons of foodgrains have been allotted on post-disaster situation for flood relief.

In the State of Uttarakhand universal coverage for distribution of sugar under PDS is allowed and the sugar is supplied to both APL and BPL population projected as on 1.3.2000. The monthly quota of Uttarakhand is 6033.0 MT.

Information regarding number of vendors/public distribution shops their locations; etc is being collected from Govt. of Uttarakhand and will be laid on the

Table of the House, when received.

Sale of wheat, rice and pulses by FCI

†1626. SHRI MAHENDRA SINGH MAHRA: Will the Minister of CONSUMERS AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Food Corporation of India (FCI) has sold wheat, rice and pulses in the open market during the financial year 2012-13 and 2013-14;

(b) if so, the grades of wheat, rice and pulses sold along with the details thereof;

(c) the grades of wheat, rice and pulses stored in the FCI godowns at present, quantity-wise; and

(d) whether FCI will sell wheat, rice and pulses in future also?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Food Corporation of India (FCI) does not sell pulses. FCI sells wheat and rice pertaining to A, B, C and D categories of issuable grades and stocks of non-issuable grade in the open market. Information regarding grades of issuable and non issuable stocks is being collected.

(c) Grade-wise Central pool stock position is given in the Statement (*See below*). FCI does not deal with pulses.

(d) FCI has been allowed to sell 100 lakh tonnes of wheat and 5 lakh tonnes of rice under OMSS (D) during the current financial year for which the sale period has been set to be upto 31st March, 2013.

† Original notice of the question was received in Hindi